GOVERNMENT OF INDIA MINISTRY OF TOURISM

RAJYA SABHA STARRED QUESTION NO.180

ANSWERED ON 22.12.2022

FUNDS RELEASED UNDER PRASHAD SCHEME TO ANDHRA PRADESH

180. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government has released an amount of ₹ 27.77 crores to the State of Andhra Pradesh for development of two projects that have been approved under the PRASHAD Scheme;
- (b) if so, the details of the funds that have been sanctioned to Andhra Pradesh under the PRASHAD Scheme and the list of activities that have been undertaken in those two projects;
- (c) whether Government had undertaken any audit/inspection regarding the implementation of the projects; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO.180 ANSWERED ON 22.12.2022 REGARDING FUNDS RELEASED UNDER PRASHAD SCHEME TO ANDHRA PRADESH

- (a): Yes, Sir.
- (b): On the basis of the project proposals received from the Department of Tourism of the State Government of Andhra Pradesh in line with the scheme guidelines, Ministry of Tourism under its PRASHAD Scheme has approved following three projects for the State:

Sr. No.	Name of the Project	Year of Sanction	Approved cost (₹in Cr.)	Status
1.	Development of Amaravati Town, Guntur District as a Tourist Destination	2015-16	27.77	complete
2.	Development of Srisailam Temple	2017-18	43.08	complete
3.	Development of Pilgrimage Amenities at Sri Varaha Lakshmi Narsimha Swami Vari Devasthanam at Simhachalam in Vishakhapatnam	2022-23	54.04	Admn. Sanc. Only 14.12.2022

List of the activities undertaken in the projects:

1. Development of Amaravati Town, Guntur District as a Tourist Destination:

- Amaralingeshwara Swamy Temple Development.
- Mahachaitya Stupa & ASI Museum.
- Dhyana Buddha Site Development.
- Development of River Front and Ghats.
- Urban Infrastructure Development.

2. Development of Srisailam Temple:

- Srisailam Temple Development
- Sikharam
- Tourist Amenity Centre at Hatakeswara
- Pancha Mathas
- Development works at Patalaganga
- Common Toilet Complexes including Drinking water facility at 08 locations
- Parking Area
- Road Improvement Works
- Tourist Facilitation Centre (TFC)
- Pan city- Others Development Works

3. Development of Simhachalam Temple Town, Kakinada:

- Development of Simhachalam Foothills including works viz. Pilgrimage Facilitation Halls at Old Pushkarni Choultry area, New Ghat Road Entrance, Ghat Road old entrance to uphill.
- Development of Temple Complex including Temple Amenities and Infrastructure
 with Amphitheatre, Shuttle bus stop, Tourist Info Centre along with food court,
 Darshan waiting halls, Multi-purpose hall with pilgrim amenities (lockers/cloak room,
 toilets), shopping kiosks and the Cold storage room for storing vegetables and
 perishables.
- Pan Area Development include Electric mini vans, Information and directional signages, Baggage Screening system, Door Frame Metal Detectors, and Digital components.
- (c) & (d): As per the practice under PRASHAD Scheme, site visit is conducted by a team from the Ministry of Tourism at the time of initial approval of the project. Thereafter also, from time to time for release of funds, physical site visits are conducted to ensure the physical progress on ground vis-à-vis to the progress reported by the respective State Government. In the case of above three approved projects for the State of Andhra Pradesh also this practice has been/is being followed. As regards to audit, two types of audits are conducted. Internal Audit is conducted by the office of the Chief Finance Controller of the Ministry. The Statutory/External Audit is conducted by the office of the Comptroller and Auditor General of India. Files pertaining to the projects are sent to the respective audit teams as and when called for by them.
